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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Police Service (Pay) Amendment Rules, 2011 published in Notification No. G.S.R. 148(E) in Gazette of India dated 14th March, 2012.
- (ii) The Indian Police Service (Appointment by Limited Competitive Examination) Regulations, 2011 published in Notification No. G.S.R. 97(E) in Gazette of India dated 22nd February, 2012.
- (iii) The Indian Police Service (Probation) Amendment Rules, 2011 published in Notification No. G.S.R. 98(E) in Gazette of India dated 22nd February, 2012.

(Placed in Library, See No. LT 6561/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Minority Educational Institutions, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6562/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 38 of the Right of Children to Free and Compulsory Education Act, 2009:-

- (i) S.O. 2830(E) published in Gazette of India dated 19th December, 2011, granting relaxation regarding minimum qualifications notified by National Council for Teacher Education, mentioned therein, to the State of Madhya Pradesh.
- (ii) S.O. 2068(E) published in Gazette of India dated 12th September, 2011, granting relaxation regarding minimum qualifications notified by National Council for Teacher Education, mentioned therein, to the State of Chhattisgarh.
- (iii) S.O. 1353(E) published in Gazette of India dated 10th June, 2011, granting relaxation regarding minimum qualifications notified by National Council for Teacher Education, mentioned therein, to the State of Bihar.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 6563/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 18 of the Coal Mines (Conservation and Development) Act, 1974:-
 - (i) The Coal Mines (Conservation and Development) Amendment Rules, 2011 published in Notification No. G.S.R. 291(E) in Gazette of India dated 1st April, 2011.
 - (ii) The Coal Mines (Conservation and Development) Second Amendment Rules, 2011 published in Notification No. G.S.R. 902(E) in Gazette of India dated 27th December, 2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (1) above.

(Placed in Library, See No. LT 6564/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6565/15/12)
